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Title : Introduction of the Salaries and Allowances of Ministers (Amendment) Bill, 2009.

MR. DEPUTY SPEAKER: Item No. 31 – Shri P. Chidambaram.

...(Interruptions)

THE MINISTER OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): Sir, I beg to move for leave to introduce a Bill further to amend the Salaries and Allowances of Ministers Act, 1952.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Salaries and Allowances of Ministers Act, 1952."
"

The motion was adopted.

SHRI P. CHIDAMBARAM: Sir, I introduce the Bill.

...(Interruptions)

SHRI PAWAN KUMAR BANSAL: Sir, Matters under Rule 377 may be laid on the Table of the House.

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